

<i>Name of the Programme</i>	<i>Year</i>	<i>(Rs. in lakh) Funds allocated</i>
Integrated Rural Development Programme (IRDP)	1989-90 1990-91 1991-92	11025.89 11025.89 10361.80
Accelerated Rural Water Supply Programme (ARWSP)	1989-90 1990-91 1991-92	2710.00 2710.00 2999.00

\* Including state share

**Amount spent on Furnishing and Maintenance by CIL**

1231. ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of COAL be pleased to state:

(a) the amount spent by the Coal India Limited on furnishing and maintenance during the last three years, year-wise; and

(b) the items on which the amount was spent?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA): (a) and (b). The information is being collected and to the extent available will be laid on the Table of the House.

[English]

**Panchayati Raj Bill**

1232. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are contemplating to bring a comprehensive Panchayati Raj Bill to delegate more powers to the Panchayats for the rural development activities; and

(b) if so, the salient features thereof

and the time by which the Bill is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). The Constitution (Seventy-second Amendment) Bill, 1991 relating to Panchayats has been introduced in the Lok Sabha on 18.9.1991. The Bill is now pending before a Joint committee of Parliament.

**Maruti Cars for handicapped**

1233. SHRI SHANKERSINGH VAGHELA: Will the PRIME MINISTER be pleased to state:

(a) whether any exemption from excise duty was applicable on the maruti cars designed for handicapped;

(b) whether from December, 1990 till date the cost of Maruti car designed for handicapped has gone up by about Rs. eighty thousand due to withdrawal of this exemption;

(c) whether the Government propose to waive excise duty on such cars to bring down the cost; and

(d) whether some other car companies